

(2022) 01 ITAT CK 0044

Income Tax Appellate Tribunal (Delhi G Bench)

Case No: Income Tax Appeal No. 475/DEL/2018

Security Printing & Minting
Corporation Of India Ltd

APPELLANT

Vs

Addl. CIT

RESPONDENT

Date of Decision: Jan. 18, 2022

Acts Referred:

- Income Tax Act, 1961 - Section 2(43), 10(34), 14A, 30, 36, 37, 37(1), 40(a)(ii), 115, 115JB, 115JB(2), 115WA, 143(3), 263

Hon'ble Judges: Amit Shukla, J; Dr. B. R. R. Kumar, (AM)

Bench: Division Bench

Advocate: Y. K. Maghan, H. K. Choudhary

Final Decision: Allowed

Judgement